

PREVENTION OF FOOD ADULTERATION
(AMENDMENT) BILL*

[English]

(Insertion of Section 16A, etc.)

SHRI HUSSAIN DALWAI (Ratnagiri): I beg to move for leave to introduce a Bill further to amend the Prevention of Food Adulteration Act, 1954.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill further to amend the Prevention of Food Adulteration Act, 1954."

The motion was adopted.

SHRI HUSSAIN DALWAI: I beg to introduce the Bill.

15.36 Hrs.

ERADICATION OF UNEMPLOYMENT BILL
- CONTD.

[English]

MR. CHAIRMAN: Now we take up further consideration of the Bill moved by Shri G.M. Banatwalla on 10th April, 1987. But before the discussion on the Bill is resumed, I would like to mention that 4 hours and 7 minutes have already been taken on this Bill as against 4 hours allotted for this Bill. The House has now to extend the time on this Bill. I find that there are still a large number of Members who want to participate on this.

Is it the pleasure of the House to further extend the time on this Bill by two hours?

SOME HON. MEMBERS: Yes.

SHRI CHINTAMANI JENA (Balasore): I would like to say a few words on this Bill

introduced by Shri G.M. Banatwalla. I would like to speak in my mother tongue, Oriya. So, interpretation may please be arranged for that.

[Translation]

** Mr Chairman, Sir, I would like to speak a few words on Eradication of Unemployment Bill. I would like to make my speech in my mother tongue Oriya. Therefore, interpretation service may kindly be arranged.

Sir, hon. Member Shri G.M. Banatwalla has moved the Eradication of Unemployment Bill. The mounting rate of unemployment both in rural and urban areas has been one of the most disturbing problems in the country. Our development plans as conceived so far have not been able to provide adequate solution to this problem. While moving his Bill Shri Banatwallaji has given some suggestions to solve this problem. I was expecting that Shri Banatwallaji would perhaps say something for the permanent solution of this problem. But, I felt disappointed when I heard his speech. Many hon. Members have expressed their views on this Bill. Some hon. Members have said in favour of creating more and more and more jobs to solve the unemployment problem. But I do not entirely agree with this suggestion. Because the unemployment problem is not only mounting in India but it is there in many other countries. What to speak of developing countries, even the advanced countries have not been able to eradicate unemployment in their Countries. So how can we say that the unemployment problem can be solved in this country by providing jobs to every unemployed person. Is it possible to create so many jobs? Therefore, when we express this opinion we should also think as to whether it is practically possible for any Govt. in any country to provide jobs to every citizen of that country.

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**The speech was originally delivered in Oriya.